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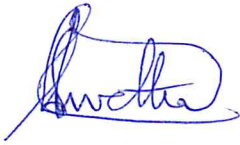
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/518/ (IB)/2017
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T. Poornam R. Sahana	Auromed Holdings PVT Ltd Respondent	
2.	TK BHASKAR VIKRAM. P JAIN SHWETHA VASUDEVAN	Counsel for petitioner	

ORDER

Counsel representing both the parties are present. In view of the proposal for settlement, counsel for respondent sought time to seek instructions from his client. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)